

# **IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**

## JODHPUR BENCH, JODHPUR

## **ORDER SHEET**

**APPLICATION NO.....OF.....**

**Applicant(s)**

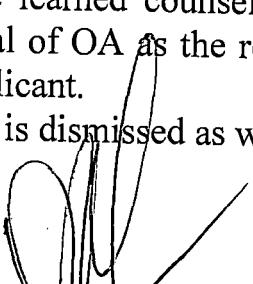
### **Respondent(s)**

### **Advocate for**

## Advocate for

**Applicant(s)**

### **Respondent(s)**

Notes of the Registry	Orders of the Tribunal
	<p><u>O.A. No. /2012</u>  <u>Dy No. 464/2012</u>  <u>Date of order: 07/01/2013</u></p> <p>Mr K.K. Shah counsel for the applicant</p> <p>The learned counsel for the applicant prayed for withdrawal of OA as the relief has already been granted to the applicant.</p> <p>OA is dismissed as withdrawn.</p> <p>  (B.K.Sinha)  Member (A)</p> <p>  (Justice K.C. Joshi)  Member (J)</p>